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Dual citizenship to NRIs

1398. SHRI M. M. JACOB; Will the PRIME MINISTER be pleased to state:

- (a) whether Government have received representations from Non-resident Indians for the grant of dual citizenship; and
- (b) whether Government propose to grant the same to the NRIs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) The Constitution of India and the Citizenship Act, 1955 do not recognise the concept of dual citizenship.

Antt-Mandal agitation

1399. SHRI M. M, JACOB; Will the PRIME MINISTER be pleased to state:

- (a) the number of persons who lost their lives during the anti-Mandal agita tions in the country since the then Prime Minister announced the reservation policy; and
- (b) what steps are contemplated by the present Government to bring peace and harmoney among the people?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY); (a) Information is being collected and will be laid on the table of the House.

(b) The matter is under judicial adjudication. Trw Supreme Court Vide their order dated 1-10-90 nave ordered that 'No other steps to implement the order of 13-8-90 shall be taken'. The court also appealed to all sections to maintain peace.

Creation of separate Ministry for Minorities

1400. SHRI M. M. JACOB: Will the PRIME MINISTER be pleased to state;

- (a) whether there is any proposal to ^ create a separate Ministry for Minorities; if so, the details thereof; and
- (b) if not, whether Government have received any proposal to this effect?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJILAL SUMAN); (a) No, Sir.

(b) No proposal in this regard has been received recently.

Airlifting of executives of Doom Daoma India Ltd. from upper Assam

1401. SHRI SANTOSH BAGRODIA: DR. NAGEN SAIKIA:

Will the PRIME MINISTER be pleased to state: ' ""

- (a) whether Government are aware that senior executives of Doom Dooma India Limited, the tea company belonging to Unilever, UK, were airlifted from upper Assam without the knowledge of the State Government;
- (b) if so, what were the reasons therefor; and
- (c) what steps Government have taken to bring these people back to Assam?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b) A few Senior Executives of Doom Dooma India Ltd. alongwith their families left Dooma for Calcutta by Company's chartered "lane due to constant threat from ULFA activists who were demanding huge amount 1 of money.